in which he said that the State-owned Export-Import Bank of Japan would advance a loan of 50 million United States dollars to India? If so, for what purpose and on what terms do Government propose to take the loan?

Papers laid

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Government have seen Press reports of the interview given by the President of the Bank of Tokyo. There is, however, no proposal at present for a further credit from Japan in addition to the 18-billion Yen Credit (about \$50 million), an agreement regarding which was concluded in February 1958, and \$10 million credit offered by Japan later in this year.

ALL INDIA SERVICE OF ENGINEERS

- 16. SHRI P. N. RAJABHOJ: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have come to a final decision on the question of the establishment of an All India Service of Engineers; and
- (b) if so, when it is likely to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The matter is still under consideration.

PAPERS LAID ON THE TABLE

REPORT OF INDIAN DELEGATION TO ANNUAL MEETING OF BOARDS OF GOVERNORS OF I.M.F. AND I.B.R.D. AND ANNUAL MEETINC OF I.F.C. BOARD

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Sir, I beg to lay on the Table a copy of the report of the Indian Delegation to the 13th

■(•Transferred from the 24th November, 1958.

Annual Meeting of the Boards of Governors of the International Monetary Fund and the International Bank for Reconstruction and Development and the 2nd Annual Meeting of the Board of Governors of the International Finance Corporation. [Placed in Library. See No. LT-1061/58.]

on the Table

NOTIFICATION PUBLISHING AMENDMENTS IN CENTRAL SALES TAX REGISTRATION AND TURNOVER) RULES, 1957

SHRI MORARJI R. DESAI: Sir, I also beg to lay *on* the Table, under subsection (2) of section 13 of the Central Sales Tax Act. 1956. a copy of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 896 dated the 23rd September, 1958, publishing certain amendments in the Central Sales Tax (Registration and Turnover) Rules, 1957. [Placed in Library. *See* No. LT-1062/58.]

REPORT OF SANSKRIT COMMISSION (1956-57)

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): Sir, I beg to lay on the Table a copy of the Report of the Sanskrit Commission (1956-57). [Placed in Library. See No. LT-1050/58.]

NOTIFICATIONS PUBLISHING AMEND-MENTS IN I.P.S. (PAY) RULES, 1954 AND I.A.S. (PAY) RULES, 1954

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of each of the following Notifications of the Ministry of Home Affairs: —

(i) Notification G.S.R. No. 1095, dated the 8th November, 1958, publishing certain amendments in the Indian Police Service (Pay) Rules, 1954. [Placed in Library. See No. LT-1067/58.]